

AKG EXIM LIMITED

[Corporate Identification Number (CIN): L00063HR2005PLC119497]

Registered Office: Unit No. 231, 2nd Floor, Tower-B, Spazedge, Sector-47,
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OPEN OFFER ("OFFER") FOR ACQUISITION OF UP TO 82,62,000 (EIGHTY TWO LAKHS SIXTY TWO THOUSAND) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF ₹10 EACH ("EQUITY SHARES"), REPRESENTING 26% OF THE VOTING EQUITY SHARE CAPITAL ON A FULLY DILUTED BASIS OF AKG EXIM LIMITED ("TARGET COMPANY"), AS OF THE TENTH WORKING DAY FROM THE CLOSURE OF THE TENDERING PERIOD OF THE OPEN OFFER ("VOTING SHARE CAPITAL"), FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY FOR CASH AT A PRICE OF ₹15.00 (RUPEES FIFTEEN ONLY) PER EQUITY SHARE BY MR. KALAPI VINIT NAGADA ("ACQUIRER"). NO OTHER PERSON IS ACTING IN CONCERT WITH THE ACQUIRER FOR THE PURPOSE OF THIS OPEN OFFER.

This Post Offer Advertisement is being issued by Sun Capital Advisory Services Private Limited ("Manager to the Offer"), on behalf of the Acquirer, in connection with the Offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("Takeover Regulations"). The Detailed Public Statement ("DPS") with respect to the Offer was made on October 16, 2025 in Financial Express (English) (All Editions), Janasatta (Hindi) (All Editions), Gurgaon Mail (Hindi) (Gurgaon Edition) and Pratahakal (Marathi) (Mumbai Edition) newspapers.

The Public Shareholders of the Target Company are requested to kindly note the following information with respect to the Offer:

Sr. No.	Particulars	Details
1.	Name of the Target Company	AKG Exim Limited
2.	Name of the Acquirer and PAC	Mr. Kalapi Vinit Nagada PAC: Not Applicable
3.	Name of the Manager to the Offer	Sun Capital Advisory Services Private Limited
4.	Name of Registrar to the Offer	MAS Services Limited
5.	Offer Details: a) Date of Opening of the Offer b) Date of Closing of the Offer	4 February, 2026 (Wednesday) 17 February, 2026 (Tuesday)
6.	Date of Payment of Consideration:	March 5, 2026 (Thursday)

7. Details of Acquisition:		Proposed in the Offer Document		Actuals	
	Particulars				
7.1	Offer Price	₹ 15.00 (Rupees fifteen only)		₹ 15.00 (Rupees fifteen only)	
7.2	Aggregate number of Shares tendered	82,62,000*		41,58,862	
7.3	Aggregate number of Shares accepted	82,62,000*		41,58,862	
7.4	Size of the Offer (Number of shares multiplied by Offer Price per share)	₹ 1,239.30 Lakhs		₹ 623.83 Lakhs	
7.5	Shareholding of the Acquirer before Agreements / Public Announcement (No. & %)	NIL		NIL	
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	73,39,200 23.10%		73,39,200 23.10%	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	82,62,000* 26.00%		41,58,862 13.09%	
7.8	Shares acquired after Detailed Public Statement • Number of Shares acquired • Price of the shares acquired • % of the shares acquired	Nil NA Nil		Nil NA Nil	
7.9	Post offer Shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	1,56,01,200* 49.10%		1,14,98,062 36.18%	
7.10	Pre and Post Offer Shareholding of Public Shareholders • Number • % of Fully Diluted Equity Share Capital	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
		1,98,28,178 62.40%	1,15,66,178* 36.40%	1,98,28,178 62.40%	1,56,69,316 49.31%

* Assuming full acceptance in the Open Offer.

- The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under the Takeover Regulations.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI and National Stock Exchange of India Limited and at the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER

Sun Capital Advisory Services Private Limited

Registered Office: 302, 3rd Floor, Kumar Plaza, Kalina - Kurla Road, Near Kalina Market,
Santacruz (East), Mumbai, Maharashtra - 400 029, India.

Tel. No.: +91 22 6178 6000 / 01

Investor grievance email: investorgrievance@suncapital.co.in

Email: darshan@suncapital.co.in

Contact Person: Mr. Darshan Shah

SEBI Registration No.: INM000012591

FOR AND ON BEHALF OF THE ACQUIRER

Sd/-

Kalapi Vinit Nagada (The Acquirer)

Place: Mumbai

Date: March 6, 2026